

**GOVERNMENT OF INDIA  
CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:4761  
ANSWERED ON:12.08.2014  
PENSION TO ARTISTS  
Angadi Shri Suresh Chanabasappa

**Will the Minister of CULTURE be pleased to state:**

(a) the number of requests received from the artists of Karnataka for sanction of pension/financial assistance during each of the last three years and the current year; and

(b) the time limit for sanction/approval of pension to the artists?

**Answer**

MINISTER OF STATE (I/C) FOR CULTURE AND TOURISM (SHRI SHRIPAD NAIK)

(a) The number of requests/applications received from the artists of Karnataka State for sanction of pension/financial assistance during each of the last three years and the current year under 'Artists Pension Scheme and Welfare Fund' is as under:-

Year	No. of Applications
2011-12	941
2012-13	71
2013-14	962
2014-15	135
(up till July 2014)	

(b) The applications so received during the years 2011-12, 2012-13 and 2013-14 (i.e. up to July, 2013) were placed for consideration before the Expert Committee in its meeting held on 2nd & 3rd Dec., 2013. Out of the total 1292 applications received up to July 2013, from the State of Karnataka, 64 applications have been recommended by the Expert Committee for grant of Pension. Applications received from different parts of the country are processed through various stages and placed before the Expert Committee, constituted for the purpose, from time to time.